

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P. No.233/2018 in O.A. No.2227/2017

Friday, this the 6<sup>th</sup> day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ms. Ram Bala d/o late Sh. Richpal Singh  
Presently r/o c/o Sh. Bhagwan Dass Saini  
H.No.5174, Moh. Topchiwada, Rewari (Har)

..Applicant

(Mr. Yogesh Sharma, Advocate)

Versus

1. Sh. R K Kulshreshta, General Manager  
Northern Railway, Baroda House, New Delhi
2. Sh. Anraj Mohan, Chief Personnel Officer  
Northern Railway, Baroda House, New Delhi

..Respondents

(Mr. S M Arif, Advocate)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

This contempt case is filed alleging that the respondents did not comply with the direction contained in the order dated 13.07.2017 in O.A. No.2227/2017. Today, it is represented that the respondents have since complied with the order. Therefore, the contempt case is closed leaving it open to the petitioner to pursue further remedy, if grievance subsists.

There shall be no order as to cost.

**( A.K. Bishnoi )  
Member (A)**

**July 6, 2018**  
/sunil/

**( Justice L. Narasimha Reddy )  
Chairman**